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pending as there are no vacancies available in the ONGC's Delhi Office; at present to accomodate these officers. Their cases shall be considered on merits as and when suitable vacancies arise.

National Film Policy

7389. SHRI SURESH KURUP: Will the Minister of INFORMATION AND BROAD-CASTING be pleased to state:

(a) whether Government contemplate to adopt a National Film Policy; and

(b) if so, the details thereof?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF IN-FORMATION AND BROADCASTING (SHRI H.K.L.BHAGAT): (a) and (b). The matter will receive attention as part of overall media policy.

Xylene-PTA Complex in Bihar

7390. SHRIMATI MADHUREE SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any proposal to set up a Xylene-PTA complex in Bihar;

(b) if so, the likely date by which the complex is to be set up;

(c) the estimated investment in the complex; and

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(d) whether the plant will be in the public or joint or assisted sector?

THE MINISTER OF INDUSTRY (SHRI J.VENGALA RAO): (a) to (d). M/s Bihar State Industrial Development Corporation submitted an application for the issuance of Letter of Intent for setting up of an Aromatic Complex. This application was prima facie rejected on the grounds that the feed stocks for proposal was not firmed up. Decisions on such proposal involving major investments as a general rule, are taken based on various techno-economic considerations.

High Power Committee on Hindi

7391. SHRI RAM DHAN: Will the Minister of COMMUNICATIONS be pleased to refer to the reply given on 31st March, 1987 to Unstarr ad Question No.4884 regarding High Power Committee on Hindi and state:

(a) the progress of implementation of each of the ten recommendations of the Committee; and

(b) how long will it take to complete action on each of the ten recommendation individually?

THE MINISTER OF ENERGY AND MINISTER OF COMMUNICATIONS (SHRI VASANT SATHE): (a) and (b). Itemwise progress of action taken and Status and future proposals is furnished instatement I and II below for Deptt. of Telecommunications and Deptt. of Posts respectively.

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